12 44 Hrs.

ELECTION TO COMMITTEE
NATIONAL FOOD AND AGRICULTURE ORGANISATION LIAISON
COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) I beg to move

"That m pursuance of the Ministry of Food Agriculture, Community Development and Cooperation Resolution No F 10-1/165-FAIT, dated the 9th September 1966, the members of this House do proceed to elect, m such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation, Liaison Committee for a term of three years, subject to the other provisions of the said Resolution"

MR SPEAKER The question is 'That in pursuance of the Ministry of Food, Agriculture, Community Development and Cooperation Resolution No F 10-1/65-FAIT, dated the 9th September, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee for a term of three years, subject to the other provisions of the said Resolution"

The Motion was Adopted

12 45 Hrs

BENGAL FINANCE (SALES TAX)
(DELHI VALIDATION OF APPOINTMENTS AND PROCEEDINGS) BILL*
THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K R

GANESH) I beg to move for leave to introduce a Bill to validate appointments of certain officers under the Bengal Finance (Sales Tax) Act, 1941, as in force in the Union territory of Delhi and to validate proceedings taken by such officers under that Act and the Central Sales Act, 1956

MR SPEAKER The question is:
"That leave be granted to introduce a
Bill to validate appointments of certain
officers under the Bengal Finance
(Sales Tax) Act, 1941, as in force in the
Union territory of Delhi and to validate
proceedings taken by such officers under
that Act and the Central Sales Tax Act,
1956'

The Motion was Adopted

SHRI KR GANESH I introduce the bill

STATEMENT RE BENGAL FINANCE (SALES TAX) (DLLHI VALIDATION OF APPOINTMENTS AND PROCEEDINGS ORDINANCE)

MINISTER OF STATE IN THE THE MINISTRY OF FINANCE (SHRI GANESH) I beg to lay on K R explanatory state-Table an the ment (Hindi and Fnglish versions) givreasons for immediate legislation the Bengal Finance (Sales Tax), (Delhi Validation of Appointments and 1971. Ordinance, Procedings) required under rule 71 (1) of the Rules of procedure and Conduct of Business in Lok Sabha [Placed in Library See No LT 290/71]

^{*}Published in the Gazette of India Extraordinary Part II Section 2 dated 3671 †Introduced with the recommendation of the President